F. No. RCD-02001/10/2021-Regulatory-FSSAI

Food Safety and Standards Authority of India

(A Statutory body under Ministry of Health & Family Welfare, Government of India) (Regulatory Compliance Division)

FDA Bhawan, Kotla Road, New Delhi-110002

Dated:

7th March, 2023

To.

- 1. The Commissioner of Food Safety of All States/UTs
- 2. All Central Licensing Authorities of FSSAI.
- 3. All Regional Directors of FSSAI.

Subject: - Request to carry out special enforcement drive to check the quality/safety the Nutraceuticals/Health Supplements Products -Reg.

Madam/Sir.

It has brought to the notice of FSSAI that various Nutraceutical/Health Supplement products being sold in the markets are not in compliant with the provisions of Food Safety and Standards (Health Supplements, Nutraceuticals, Food for Special Dietary Use, Food for Special Medical Purpose, and Prebiotic and Probiotic Food) Regulations, 2022, apart from being marketed with false/misleading and exaggerated health/label claims in contravention with the provisions of FSS (Advertisement & Claims) Regulations, 2018.

Accordingly, in view of above, it is requested to ensure a tight vigil on the manufacturing and sale of the Nutraceutical/Health Supplement products in your respective jurisdictions and carry out a *special enforcement drive* for the said products to check compliance with the FSSRs and take strict action against any incidence of violation of the same by the FBOs.

The action taken report on the above may kindly be shared with this office by 31.03.2023 at enforcement1@fssai.gov.in.

Issued with the approval of the Competent Authority.

Yours sincerely,

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Executive Director (Regulatory Compliance)

Copy for information to:-

- 1. Advisor (QA), FSSAI.
- 2. Sr. PS to the CEO, FSSAI.
- 3. CITO, FSSAI- for uploading this direction on FSSAI website